

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

126

C.P No. 31/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH AUGUST, 2018, 10:30 A.M.

Name of the Company		Bijay Kumar Jaiswal & Ors -Vs- Shree Valley Realtors Pvt Ltd & Ors.	
Under Section		241-242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

126	Mr Sakya Sen Advocate Soumi Dutta	Respondents	20.8.2018 S. Sen. S. Dutta
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ORDER

Ld. Counsel for respondents present. Nobody represented on the side the petitioner. Ld. Counsel appearing for the respondent sought leave to file an application praying for modification of the Interim Order already passed. Leave is granted.

List on 17th September 2018 for further consideration.

Sd

(Jinan K.R.)
Member (Judicial)